

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 216
IB-681/ND/2022
IA- 6493/2023

IN THE MATTER OF:

State Bank of India ... **Applicant/Petitioner**

Versus

Technofab Engineering Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Himanshu Lilani, Adv. Joby P
Varghese

For the RP : Adv. Udayan Khandelwal with
Shubhankar Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA- 6493/2023: Ld. Counsel for the Applicant is present through VC. Ld. Counsel for the RP is directed to file reply within one week.

List before Regular Bench on 21.08.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)